

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA
UNSTARRED QUESTION NO. 4078
TO BE ANSWERED ON 07.04.2022

APPLICATION PENDING FOR RNI REGISTRATION

4078. DR. V. SIVADASAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of pending applications for Registrar of Newspapers of India (RNI) registration;**
- (b) the number of RNI registration since 2017, year-wise; and**
- (c) the number of applications for RNI registration rejected since 2017, year-wise?**

ANSWER

MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}

(a): The office of the Registrar of Newspapers for India (RNI) receives a large number of applications for title verification, registration, revised registration of the newspapers. The endeavour of RNI is to expeditiously decide on the applications. The applications for registration received till 31.12.2021 have been processed.

(b): The year-wise number of new registration since 2017 (as per Press in India) is as under:

Year	Number of fresh registrations
2017-18	3,704
2018-19	1,841
2019-20	1,498
2020-21	1,097
2021-22	1,521*

*** Provisional**

(c): RNI does not reject any applications for registration of title. However, if documents submitted for registration of a title are incomplete, discrepancy letters are issued for want of correct/complete documents.